

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.12.2016

ORDER NO. 184 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. **169 of 2016 for CESTAT Delhi** to the extent indicated below :-

On 21.12.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will also hear Service Tax Division Bench matters alongwith Customs and Excise Division Bench matters.

On 21.12.2016 at 10.30 a.m. All Single Member Bench matters will be heard by Hon'ble Shri S.K. Mohanty, Member (J) as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.12.2016

ORDER NO. 185 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. **169 of 2016 for CESTAT Delhi** to the extent indicated below :-

On 23.12.2016 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part heard matter :

E/52052/2014-SM
E/53040/2014-SM
E/54706/2014-SM
E/54707/2014-SM
E/54752/2014-SM
E/55754/2014-SM

By Order



(A.Mohan Kumar)
Registrar

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